

DIVISION BENCH
COURT - II

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/258(KB)2023
IA(I.B.C)/633(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS SWACH ENVIRONMENT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Ramya Hariharan, Adv.] For Financial Creditor
Ms. Asmita Rakhecha, Adv.
Mr. Soumyajit Saha, Adv.

Mr. Subhankar Nag, Adv.] For Respondent No. 1
Mr. Somnath Roy, Adv.
Mr. Sharukh Raja, Adv.

ORDER

1. Ld. Counsels for the parties present.
2. **IA(I.B.C)/633(KB)2024**
Let a hardcopy of the Reply Affidavit be filed within a period of two weeks.
3. Thereafter, post this matter on **18.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PH